



SCHEDULE FOR SENSITIZATION PROGRAMME ON PREVENTION OF MONEY LAUNDERING CASES FOR GRADE-I JUDICIAL OFFICERS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH

10TH FEBRUARY, 2018

VENUE : CONFERENCE HALL OF JUDICIAL ACADEMY, ASSAM AT ULUBARI.

09.00 A.M. TO 9.30 A.M	REGISTRATION AND BREAKFAST
09.30 A.M. TO 9.35 A.M	Welcome Address by: Justice A.C. Upadhyay Director, Judicial Academy, Assam
09.35 A.M. TO 9.45 A.M	Inaugural Address by : Justice Hrishikesh Roy, Judge in Charge, Training, Gauhati High Court
09.45 A.M. TO 9.50 A.M	Vote of Thanks by : Sri P. Das, Judge, Designated Court cum Faculty, Judicial Academy, Assam

WORKING SESSION

TIME	TOPIC	RESOURCE PERSONS
10.00 A.M. TO 10.30 A.M	Keynote Address	Sri Karnal Singh, IPS Director Enforcement Directorate
10.30 A.M. TO 11.30 A.M	Money Laundering trial & nuances under PMLA	Sri A.C. Singh Deputy Legal Adviser Enforcement Directorate
11.30 A.M. TO 11.45 A.M	<i>Health Break</i>	
11.45 A.M. TO 01.00 P.M	Contd....Money Laundering trial & nuances under PMLA,	Sri A.C. Singh Deputy Legal Adviser Enforcement Directorate
01.00 P.M. TO 02.00 P.M	LUNCH	
02.00 P.M. TO 02.30 P.M	International Cooperation & LR International Standard in Money Laundering Law.	Sri Y.P. Singh, IRS OSD Directorate of Enforcement
02.30 P.M. TO 03.00 P.M	PMLA Case studies	Sri SheoDayal Chand, IRS Joint Director Enforcement Directorate
03.00 P.M TO 03.15 P.M	TEA BREAK	
03.15 P.M TO 4.00 P.M	INTERACTION FOLLOWED BY DISTRIBUTION OF CERTIFICATES	